

Annexure-1

Name of the corporate debtor: Jupiter Landscapes Private Limited;

Date of commencement of CIRP: 01-10-2024;

List of creditors as on: 17-03-2025

List of secured financial creditors belonging to any class of creditors

Sl. No.	Name of creditor	Details of claim received	Details of claim admitted						Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks , if any
		Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?	% of Voting share in CoC					
1	Ms. Vanita Rani	10,26,600	11,97,386				No	0.014%			-	-	
2	Mr. Bhavin Maniar	4,50,000	6,15,107				No	0.007%			-	-	
3	Mrs. Monalini Nade and Mr. Rajesh Nade	12,00,000	4,82,775				No	0.006%			7,17,225		
4	Mr. Jayant Tondon	7,84,947	9,44,746				No	0.011%			-		
5	Mr. Anant Mahadev Ghongade	3,00,000	4,12,473				No	0.005%			-		
6	Ms. Rashmi Nandkishore Shahi	12,09,441	11,66,097				No	0.014%			43,344		
7	Mr. Narendra Murlidhar Tejale	9,50,000	6,87,419				No	0.008%			2,62,581		
8	Mrs. Varsha Piyush Chedda	17,88,783	28,14,778				No	0.033%			-		
9	Mr. Himanshu Parmar and Deepak Jain	2,68,19,819	2,11,57,685				No	0.249%			56,62,134		
10	Mr. Amar Gajanan Manera	52,23,222	38,10,137				No	0.045%			14,13,085		
11	Mr. Piyush Chedda	20,50,000	28,14,778				No	0.033%					
12	Mr. Sandeep Manera	52,23,222	38,10,137				No	0.045%			14,13,085		
13	Mrs. Rekha Manera	52,23,222	37,96,438				No	0.045%			14,26,784		
14	Mrs. Vaishali Amar Manera	52,23,222	38,06,849				No	0.045%			14,16,373		
15	Mr. Dhiraj Meghji Shah	1,00,84,056	68,27,244				No	0.080%			32,56,812		
16	Ms. Jagruti Nilesh Shah	3,38,53,621	2,29,83,595				No	0.270%			1,08,70,026		
17	Ms. Lata Thakur	37,00,000	54,83,550				No	0.064%					
18	Mr Prathamesh Tipnis, Nita Tipnis and Ashwini Tipnis	31,25,953	35,67,372				No	0.042%					
19	Mr. Abhijaat Arvind Dhongade	10,00,000	12,84,647				No	0.015%					
20	G. M. Breweries Ltd	4,71,98,433	6,94,53,652				No	0.816%					
21	Mr. Vinayak M Surve	12,96,572	6,94,521				No	0.008%			6,02,051		
22	Ms. Shalaka Sachin Matondkar	5,00,000	5,79,123				No	0.007%					
23	Mr. Dhananjay Sureshchandra Shah	10,00,000	13,69,753				No	0.016%					
24	Dr Pranesh Prakash Jadhav	3,00,000	3,96,855				No	0.005%					
25	Mr. Sushil Kumar Rai	6,06,000	8,34,258				No	0.010%					
26	Mr. Swapnil Mumbaikar and Mr. Anil Mumbaikar	39,11,748	27,25,479				No	0.032%			11,86,269		
27	Mr. Hemant Chavan and Mrs. Nutan Chavan	9,09,321	11,33,996				No	0.013%					

28	Mr. Ritesh Deshmukh	1,50,00,000	1,82,87,671				No	0.215%					
29	Mrs. Genelia Deshmukh	1,47,16,000	1,79,41,425				No	0.211%					
30	Mr. Liladhar Bayaskar	1,51,000	2,08,355				No	0.002%					
31	Mr. Bashir Abdul Rehman Varekar	12,20,000	8,09,589				No	0.010%			4,10,411		
32	Mr. Mohammad Gaus Bashir Varekar	10,00,000	16,50,301				No	0.019%					
33	Mr. Chandrashekhar Disale	3,00,000	4,12,473				No	0.005%					
34	Mr. Pravesh Singh and Mrs. Monu Singh	7,25,000	4,43,083				No	0.005%			2,81,917		
35	MR. SAMEER VAREKAR	6,10,000	4,04,849				No	0.005%			2,05,151		
36	Mr. Sandeep Jaysing Sonawane	7,85,000	6,51,233				No	0.008%			1,33,767		
37	Mr. Avinash Mhaske	30,00,000	40,91,507				No	0.048%					
38	Mr. Shrinath Vishwakarma and Mrs. Champa Vishwakarma	1,15,39,400	16,92,406				No	0.020%			98,46,994		
39	Mr. Abhishek Shukla.	7,00,000	9,32,373				No	0.011%				-	
40	Mr. Tousif Qureshi and Mrs. Nida Qureshi	43,00,000	52,07,123				No	0.061%					
41	Mr. Abhinaya Arvind Dhongade and Mrs. Avanee Abhinaya Dhongade	3,00,001	4,17,941				No	0.005%					
42	Mr. Ashish Y. Shah	15,10,46,875	0				No	0.000%			15,10,46,875		
43	M/s Concorde Housings	28,15,00,000	0				No	0.000%			28,15,00,000		
44	Mr. Aniket Arjun Bamne and Mr. Amol Arjun Bamne	6,02,000	4,80,871					0.006%					
45	Mr. Sarita Gupta and Mr. Sachin Gupta	2,60,000	3,54,996					0.004%					
	TOTAL	65,27,13,458	21,88,37,046	-	-	-	-	2.572%		-	-	47,16,94,884	-

Note : The claims of the above claimants is admitted based on the information and the documents made available to the Resolution Professional (RP) by the Corporate Debtor and the claimant. Hence, the admitted amount of claim is subject to change based on the additional information as may be provided to the RP

Note 2 : The interest @8% p.a has been provided in accordance with Regulation 16A(7) of IBBI (Insolvency Resolution Process of Corporate Persons) Regulations, 2016